

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date : 23rd April, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 13/2019 (CZ) (I.A. No. 20/2019)	Bagmugaliya Cultural and Charitable Society Vs. Madhya Pradesh Housing and Infrastructure Development Board & Ors.	Mr. Ayush Dev Bajpai, Adv. for Applicant
2.	Original Application No. 14/2019 (CZ) (I.A. No. 19/2019)	Parvez Khan Vs. The Water and Land Management Institute (WALMI) & Ors.	Mr. Rohit Sharma, Adv. for Applicant
3.	Original Application No. 16/2019 (CZ)	Vinay Ruthia Vs. State of Madhya Pradesh & Ors.	Mr. Rohit Sharma, Adv. for Applicant
4.	Original Application No. 17/2019 (CZ) (I.A. No. 25/2019)	Vikas Ojha Vs. Mineral Resource Department & Ors.	Mr. Rohit Sharma, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 145/2017 (CZ)	Balavana Sinh Vs. State of Madhya Pradesh & Ors.	Mr. Rohit Sharma & Mr. Lav Kush Singh Adv. for Applicant Mr. Sachin K. Verma, Adv. for State of MP Mr. Yadvendra Yadav, Adv. for R-4 & 8 Mr. Varun Raj Nair, Adv. for R-9 to 12 Mr. Ajit Sinh Barooa, Adv.
6.	Original Application No. 76/2017 (CZ) (M.A. No. 334/2017 & M.A. No. 535/2017)	Shardul Bajpai Vs. State of Chhattisgarh & Ors.	Mr. Sandeep Singh, Adv. for Applicant Mr. S. S. Chauhan, Adv. for State of Chhattisgarh Mr. Rohit Sharma, Adv. for R-4 Mr. Aditya Vijay Singh, Adv. for CECB Mr. Deepesh Joshi, Adv.
FOR HEARING			
7.	M.A. No. 476/2018 & M.A. No. 477/2018 (Earlier M. A. No. 447/2017 (CZ) IN Original Application No. 337/2014 (CZ)	Shri Vinod Kumar Kori Vs. State of Madhya Pradesh & Ors.	Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Shyamal Anand, Adv. for HMA Agro Industries Ltd. Mr. Dharmvir Sharma, Adv. for HMA Mr. Vivek Choudhary, Adv. for BMC Mr. Santosh Verma, Adv. for ADM

CASES AT SR. NOS. 8 & 9 WILL BE TAKEN-UP ON 07.05.2019 FOR HEARING

8.	Appeal No. 07/2016 (CZ)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv. for Appellant Mr. Om S. Shrivastava, Adv. for MoEF Mr. Siddharth Chauhan, Adv. for State of CG Mr. Vishal Bhatnagar, Adv. for R-3 Ms. Parul Bhadoria, Adv. for CECB
9.	Original Application No. 95/2017 (CZ) (M.A. No. 392/2017 & I.A. No. 18/2019)	Shiv Lal Salvi & Ors. Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Om Shankar Shrivastav, Adv. for R-1 Mr. Nilava Bandhyopadhya & Mr. Tushar Roy, Advs. for R-2 Mr. Sandeep Singh, Adv. for State of Rajasthan Mr. Siddharth Chauhan, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in